

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

116

Appeal No.421/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> AUGUST, 2018, 10:30 A.M.

Name of the Company	Ranchi Construction & Developers Pvt Ltd-Vs- ROC JKH		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SATISH KUMAR For Petitioner

*Signature*  
23/08/2018

ORDER

Heard the Ld. Pr. CS appearing for the appellant. Ld. Pr. CS sought time to file an interim application for amending the application. Time is granted.

List it for further consideration on 17/09/2018.

Sd

(Jinan K.R.)  
Member (J)